

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF SE TRANSSTADIA PRIVATE LIMITED**

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	SE Transstadia Private Limited
2.	Date of incorporation of corporate debtor	17/12/2008
3.	Authority under which corporate debtor is incorporated / registered	The Companies Act, 1956 with Registrar of Companies, Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74990GJ2008PTC065269
5.	Address of the registered office and principal office (if any) of corporate debtor	<b>Registered office:</b> The Arena, Near Kankaria Lake Gate No. 3, Near Diwan Ballubhai School, Kankaria, Ahmedabad, Gujarat, India, 380022
6.	Insolvency commencement date in respect of corporate debtor	08 <sup>th</sup> April, 2024
7.	Estimated date of closure of insolvency resolution process	05 <sup>th</sup> October, 2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	<b>Name: Mr. Sanjay Garg</b> <b>Regd. No.:</b> IBBI/IPA-001/IP-P-01865/2019-2020/12919
9.	Address and e-mail of the interim resolution professional, as registered with the Board	<b>Address:</b> 908, 9th Floor, D-Mall, Netaji Subhash Place, Pitampura, New Delhi-110034 <b>Email:</b> <a href="mailto:rp.sanjaygarg@gmail.com">rp.sanjaygarg@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	<b>Name: Mr. Sanjay Garg</b> <b>Regd. No.:</b> IBBI/IPA-001/IP-P-01865/2019-2020/12919 <b>Address:</b> 109, First Floor, Surya Kiran Building, 19, Kasturba Gandhi Marg, New Delhi - 110001 <b>Email:</b> <a href="mailto:cirp.setransstadia@gmail.com">cirp.setransstadia@gmail.com</a>
11.	Last date for submission of claims	22 <sup>nd</sup> April, 2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Relevant Forms are available at: <a href="https://ibbi.gov.in/downloadform.html">https://ibbi.gov.in/downloadform.html</a> (b) Not applicable.





Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a Corporate Insolvency Resolution Process of the **SE Transstadia Private Limited** on 08th April, 2024

The creditors of **SE Transstadia Private Limited**, are hereby called upon to submit their claims with proof on or before 22nd April, 2024, to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.  
**Not Applicable**

Submission of false or misleading proofs of claim shall attract penalties.



Sanjay Garg  
Interim Resolution Professional  
IBBI/PA-001/IP-P-01865/2019-2020/12919  
AFA No AA1/12919/02/240125/106806 **valid till 24-Jan-2025**

Date: 10<sup>th</sup> April, 2024  
Place: New Delhi

● AFTER GEMINI MISHAPS

# Google shows AI model is ready for enterprises

JULIA LOVE & DAVEY ALBA  
April 9

GOOGLE UNVEILED A host of updates to its artificial intelligence offerings for cloud computing customers, emphasizing that the technology is safe and ready for use in the corporate realm, despite recent stumbles in consumer-facing tools.

At the company's annual cloud computing conference in Las Vegas on Tuesday, Cloud chief executive officer Thomas Kurian showed off how Google's most powerful AI model, Gemini, can be used to create advertisements, ward off cybersecurity threats and spin up short videos and podcasts.

Corporate customers will be able to peg Gemini's query responses to reliable sources of information, known as grounding. The company is rolling out the use of Google search results as a source for the AI model's answers, thereby providing greater accuracy and freshness, Kurian said.

"Enterprises have been piloting with us a number of scenarios with generative AI; now they're deploying them in production," Kurian said in an interview with Bloomberg ahead of the announcements. "The capabilities to do things like grounding, improving correctness of answers — all of those, step by step, people have gotten comfortable, they're seeing value, and they're deploying as a result."

Google, a unit of Alphabet, trails Amazon.com and Microsoft in cloud computing, but the market is one of the tech giant's best bets for growth as its core search advertising business matures. Google reported the first full year of profitability at its cloud unit in 2023 and hopes to use its prowess in AI to close the gap with rivals. After OpenAI's ChatGPT burst onto the scene in late 2022 and was quickly embraced by college students and the general pub-



THOMAS KURIAN, CEO (CLOUD), GOOGLE  
Thomas Kurian, chief executive officer of Google Cloud, at the company's campus

ENTERPRISES HAVE BEEN PILOTING WITH US A NUMBER OF SCENARIOS WITH GENERATIVE AI; NOW THEY'RE DEPLOYING THEM IN PRODUCTION

lic, Google and its cloud competitors see 2024 as the year the technology conquers the corporate world.

The race among the tech powerhouses is on. Google's chief rival in artificial intelligence, the Microsoft-backed startup OpenAI, is also courting corporate customers. OpenAI now has more than 600,000 people signed up to use ChatGPT Enterprise, up from around 150,000 in January, chief operating officer Brad Lightcap said last week.

Google's enterprise push follows some embarrassing setbacks in the consumer market. In February, its flagship artificial intelligence product Gemini, which ingests enormous volumes of digital media to train software that predicts and generates content in response to a prompt or query, was roundly criticized after it spit out historically inaccurate images. CEO Sundar Pichai

blasted the responses as "completely unacceptable," and the Mountain View, California-based company stopped accepting prompts for people in its image generator while it works to address the concerns.

Yet Kurian presented generative AI in the enterprise space as a very different story. Businesses can use Gemini to create images for advertising campaigns, but the pro tool comes with 19 different controls to help marketers ensure that the content is in keeping with their brand, Kurian said.

Despite the fallout over the Gemini images, Google Cloud has continued to allow corporate customers to generate images of people using the enterprise version of the tool — and no customers have complained about the results, Kurian said.

"We had zero, zero issues with the reported issues that people had on the consumer side with Gemini for Work-

## ...unveils Arm-based data centre processor

GOOGLE ON TUESDAY revealed the details of a new version of its data center artificial intelligence chips and announced an Arm-based central processor.

Why it's important?

Google's tensor processing units (TPUs) are one of the few viable alternatives to the advanced AI chips made by Nvidia, though developers can only access them through Google's Cloud Platform and not buy them directly.

—REUTERS

space," he said. "There was not a single customer affected by it because we have capability in our enterprise platform for the company to control various elements of factuality, safety, model safety, responsibility."

Those controls will now be augmented by the ability for corporate clients to ground Gemini's responses in Google search. When this feature is enabled, the AI model will produce citations for every sentence of its outputs, based on its retrieval of information from Google search results.

In a demonstration with Bloomberg on Friday, hours after an earthquake struck New Jersey, a Google employee showed how the default version of the model stated that there had been no recent earthquakes in the area; the version of the model grounded in Google search results correctly gave the magnitude of the tremor and said there had been no major reports of damage. —BLOOMBERG

# Why are tall fast bowlers using so many slower cutters into the pitch

VENKATA KRISHNA B  
Chennai, April 9

ON MONDAY NIGHT as Andre Russell lined-up to face Mustafizur Rahman in the 18th over, there was no surprise in what was to come.

Against a batsman who had hit 10 sixes already this season and has a strike-rate of 212.96, that Mustafizur would rely on slower deliveries was a given.

Yet, despite the predictability, the left-arm seamer walked away giving just 9 runs in the over.

In an IPL where two bouncers an over was supposed to be game changer and empower fast bowlers, it is these slower deliveries — especially the cutters, which are banded into the pitch — that are making it challenging for batsmen to fetch boundaries.

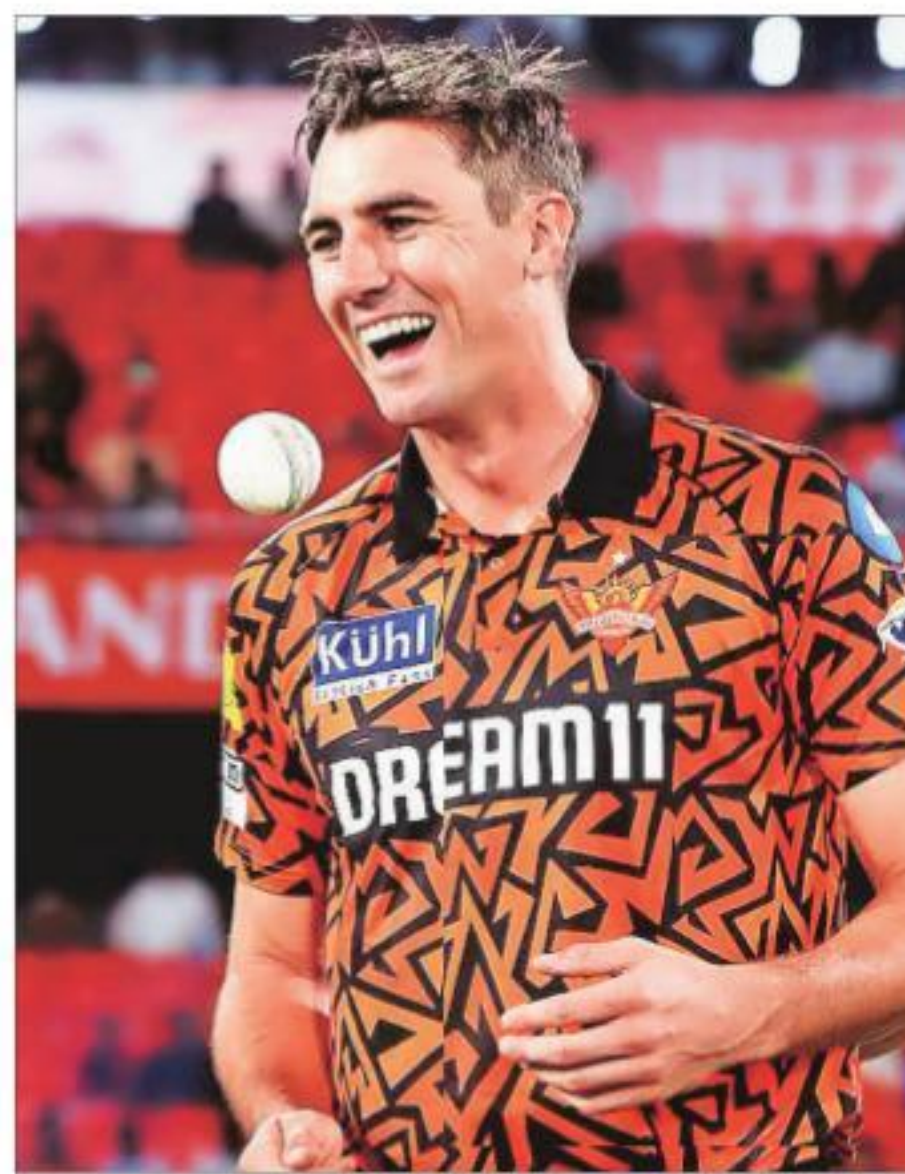
"The off-cutters with the older ball in the middle and end overs are very handy," Lakshminath Balaji, who was the bowling coach of Kolkata Knight Riders and Chennai Super Kings in the past, tells The Indian Express.

"Against left-handers, it becomes an attacking delivery because you are not just taking pace off the ball, but it is going away from their reach. You have more chances of getting a wicket.

"Against right-handers, it is a very good defensive option. Although it will come in the hitting arc, the lack of pace has given the batsman less time to adjust; unless he uses the muscles, midding it is difficult," Balaji reasons.

In that over, Mustafizur delivered seven balls to Russell (one no-ball and one wide) and out of those, four were on the fuller length.

And three of those landed outside the line of off-stump, forcing him to stretch. The rest four were the cutters, which held up after pitching, and went away from a batsman who had already committed to use all his muscle. One delivery off which Russell got his boundary was



From Pat Cummins to Mustafizur Rahman, the taller bowlers are deploying the slower cutters and slower bouncers to great effect

PAT CUMMINS, WHO REGULARLY BOWLS AT OVER 140KMPH, CAN BOWL THE OFF-CUTTERS WITHOUT CHANGING THE ACTION

IN THE WORLD CUP FINAL, HE WAS VERY SUCCESSFUL IN USING THOSE

LAKSHMINATH BALAJI

the one that landed partly in line of the stumps.

Apart from Mustafizur, Pat Cummins, Trent Boult, Jaydev Unadkat, Andre Russell, Khaleel Ahmed, Gerald Coetzee have all used it to good effect so far. With wide yorkers and full-length slower deliveries coming with its own risk and the back of the hand slower balls harder to execute, the off-cutters into the pitch have become stock delivery of sorts.

"Apart from Mohit (Sharma) nobody bowls the back of the hand deliveries because it is hard to execute.

Someone like Pat Cummins, who regularly bowls at over 140 kmph, can bowl the off-cutters without changing the action. In the World Cup final, he was very successful in using those. With the off-cutters, since you are using the wrists, you get good control as well," Balaji explained.

And more importantly, it is the taller fast bowlers who are making full use of these cutters. For instance, CSK have relied on wide slower deliveries that are in fuller length, giving the pacers protection with fielders at deep cover. Though

Dwayne Bravo, a death over specialist and master of slower deliveries, is their bowling coach, there is a reason why apart from Mustafizur others haven't used the cutters.

"We have seen a lot of pace off the ball deliveries into the wicket and it is more effective than may be our guys, who have to do it differently because they are not the same sort of height. We can apply the same for Pat Cummins and SRH attack...they are tall. But it is crucial to have a slower ball that gets the opposition talking. The main thing is to get into their heads," Simons, the assistant coach of CSK, and bowling coach of India's 2011 World Cup winning squad said.

From a batting perspective, these off-cutters have been challenging.

While the fullers slow deliveries could at least hit straight if picked early, the batsmen find the cutters more difficult. Despite having more time to react, the lack of pace especially after pitching means batsmen's range is cut short. The scoops and reverse-scoops are neutralised and so are the shots in the V.

"When you are a power-hitter, everyone likes pace on the bat. Every dimension and condition will determine what a bowler will deliver.

"The slower bouncer helps and when you have big side boundaries, this pace off the ball, into the pitch helps. It is not something everyone can bowl, only the taller ones use it. These slower balls create doubts in batsmen's mind," Abhishek Nayyar, the assistant coach of KKR said.

The last word, though, to Balaji. "Look, in T20s no delivery is a safe option as batsmen invariably figure a way out. Even with cutters, power-hitters can easily hit them for six. The key is in its deception."

**राष्ट्रीय बीज निगम लिमिटेड**  
**NATIONAL SEEDS CORPORATION LTD.**  
(A Govt. of India Undertaking-Mini Ratna Company)  
कार्पोरेट पहचान संख्या (CIN): U74899DL1963GO1003913  
क्षेत्रीय कार्यालय: ब्लॉक-एच, फ्लॉट-12, सेक्टर-5, सॉफ्ट लेक, कोलकाता-700091  
फोन: 033-2367-1077 / 74 ई-मेल: nsc.kolkata.ro@gmail.com  
सं. - उत्पादन - 3 / एन.एस.सी. कोल / 2024-25 / दिनांक: 09-04-2024

**सूचना / NOTICE**

एक निश्चित प्रकार का बीज उपलब्ध कराने के लिए निम्नलिखित में सूचीबद्ध के आधार पर चारा मक्का (किंग आर्कोन टा) और चारा लोबिया (किंग EC-4216) के बीजों को / टैलर (TL) बीजों के बीजों के बीजों के बीजों के बीजों के लिए अल्पवधि (10 दिनों) के ई-निविदा अनुरोध करने को सूचना।

Short term (10 days) e-Tender Notice invited for supply of fresh finished product of Certified / TL Categories Seeds of Fodder Maize (variety African Tall) & Fodder Cowpea (variety EC - 4216) on Ex-Godown Basis when packing material is provided by NSC.

For details, please visit NSC's website [www.indiaseeds.com](http://www.indiaseeds.com) under Public Notice (Tender / Quotations). Online bid for the above tender may be submitted at NSC e-Portal: <https://indiaseeds.enivida.com> latest by 14:30 Hrs. of 19-04-2024. Corrigendum / addendum, if any, shall only be published in NSC's website.

क्षेत्रीय प्रबंधक, राष्ट्रीय बीज निगम, कोलकाता / Regional Manager, NSC, Kolkata

**TP SOUTHERN ODISHA DISTRIBUTION LIMITED** (Procurement Department) **TPSODL**

BPR North Star Building,  
2nd Floor, Khodasajing, Berhampur, Odisha-760010

**NOTICE INVITING TENDER** Dt. 10.04.2024

TP Southern Odisha Distribution Ltd. invites tender from eligible vendors for following:

Sl. No.	Tender Description	NIT Number	EMD (Rs.)	Tender Fee inclusive of GST (Rs.)	Last date and time of Payment of Tender Fee
1	Rate Contract for Supply of Collapsible FRP Ladder at PAN TPSODL	TPSODL/OT/2024-25/002	2 Lakh	5,000	22.04.2024; 18:00 Hrs.

For detailed tender, please visit Tender Section on TPSODL website <https://www.tpsouthernodisha.com>

**ICICI PRUDENTIAL MUTUAL FUND**  
Corporate Identity Number: U99999DL1993PLC054135

Registered Office: 12<sup>th</sup> Floor, Narain Manzil, 23, Barakhamba Road, New Delhi - 110 001.  
Corporate Office: ONE BKC, A - Wing, 13<sup>th</sup> Floor, Bandra-Kurla Complex, Bandra (East), Mumbai - 400 051; Tel: +91 22 2652 5000, Fax: +91 22 2652 8100, Website: [www.icicipruamc.com](http://www.icicipruamc.com), Email: [enquiry@icicipruamc.com](mailto:enquiry@icicipruamc.com)  
Central Service Office: 2<sup>nd</sup> Floor, Block B-2, Nirlon Knowledge Park, Western Express Highway, Goregaon (E), Mumbai - 400 063. Tel: 022 2685 2000 Fax: 022 26868313

**Notice to the Investors/Unit holders of ICICI Prudential Mutual Fund Half-Yearly Portfolio Statement of Schemes**

NOTICE is hereby given that the half-yearly portfolio statement of schemes of ICICI Prudential Mutual Fund for half year ended March 31, 2024 has been hosted on the website of ICICI Prudential Asset Management Company Limited (the AMC) viz. [www.icicipruamc.com](http://www.icicipruamc.com) and on the website of Association of Mutual Funds in India (AMFI) viz. [www.amfiindia.com](http://www.amfiindia.com) in accordance with Regulation 59A of Securities and Exchange Board of India (Mutual Funds) Regulations, 1996, read with para 5.1.3 of SEBI Master Circular No. SEBI/HO/IMD/IMD-PoD-1/P/CIR/2023/74 dated May 19, 2023. Investors may accordingly view/download the portfolio statement of schemes from the website of the AMC.

Investors can also request for the physical/soft copy of portfolio statement of schemes through any of the following modes:

1. Give a call at our Contact Centre at:
  - MTNL/BSNL : 1800 222 999
  - Others : 1800 200 6666
2. Send an email to [enquiry@icicipruamc.com](mailto:enquiry@icicipruamc.com)
3. Submit a letter at any of the AMC Offices or our CAMS Investor Service Centres, details of which are available on the AMC website viz. [www.icicipruamc.com](http://www.icicipruamc.com).

Place: Mumbai  
Date : April 09, 2024  
No. 006/04/2024

**For ICICI Prudential Asset Management Company Limited**  
Sd/-  
Authorised Signatory

To know more, call 1800 222 999/1800 200 6666 or visit [www.icicipruamc.com](http://www.icicipruamc.com)  
Investors are requested to periodically review and update their KYC details along with their mobile number and email id.

To increase awareness about Mutual Funds, we regularly conduct Investor Awareness Programs across the country. To know more about it, please visit <https://www.icicipruamc.com> or visit AMFI's website <https://www.amfiindia.com>

**Mutual Fund investments are subject to market risks, read all scheme related documents carefully.**

**Bandhan Mutual Fund**

**NOTICE**

**Half-Yearly Portfolio Statement of schemes of Bandhan Mutual Fund (formerly IDFC Mutual Fund):**

NOTICE is hereby given that pursuant to Regulation 59A of SEBI (Mutual Funds) Regulations, 1996 read with SEBI provision stated under Clause 5.1.3 of the Master Circular dated May 19, 2023, half-yearly portfolio statement of schemes of Bandhan Mutual Fund for period ended March 31, 2024 has been hosted on the website of Bandhan Mutual Fund - <https://www.bandhanmutual.com> and on the website of Association of Mutual Funds in India (AMFI) - [www.amfiindia.com](http://www.amfiindia.com). Investors can view or download the same from the website of the Bandhan Mutual Fund.

Investors can also request for the physical/soft copy of portfolio statement of schemes through any of the following modes:

- a. Send an email to [investormf@bandhanamc.com](mailto:investormf@bandhanamc.com)
- b. Submit a letter at any of the AMC Offices or our CAMS Investor Service Centres, details of which are available on the [www.bandhanmutual.com](http://www.bandhanmutual.com).
- c. Contact us at our toll free number 1-800-2666688/1-800-3006688

Place : Mumbai  
Date : April 09, 2024

**Mutual Fund investments are subject to market risks, read all scheme related documents carefully.**

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

**FOR THE ATTENTION OF THE CREDITORS OF SE TRANSTADIA PRIVATE LIMITED**

**RELEVANT PARTICULARS**

1. Name of Corporate Debtor	SE TRANSTADIA PRIVATE LIMITED
2. Date of incorporation of Corporate Debtor	17/12/2008
3. Authority under which Corporate Debtor is incorporated / registered	The Companies Act, 1956 with Registrar of Companies, Ahmedabad.
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U74990GJ2008PTC065269
5. Address of the registered office and principal office (if any) of Corporate Debtor	Address: The Arena, Near Kankaria Lake Gate No. 3, Near Dwan Balubhai School, Kankaria, Ahmedabad, Gujarat, India, 380022
6. Insolvency commencement date in respect of Corporate Debtor	08th April, 2024
7. Estimated date of closure of insolvency resolution process	05th October, 2024
8. Name and Registration number of the insolvency professional acting as Interim Resolution Professional	Name: Mr. Sanjay Garg Regn. No.: IBS/INPA-001/JP-P-01865/2019-2020/12919
9. Address & email of the interim resolution professional, as registered with the board	Address: 908, 9th Floor, D-Mail, Netaji Subhash Place, Pitampura, New Delhi-110034 Email: <a href="mailto:rp.sanjaygarg@gmail.com">rp.sanjaygarg@gmail.com</a>
10. Address and e-mail to be used for correspondence with the Interim Resolution Professional	Address: 109, First Floor, Surya Kiran Building, 19, Kasturba Gandhi Marg, New Delhi - 110001 Email: <a href="mailto:crp.setranstadia@gmail.com">crp.setranstadia@gmail.com</a>
11. Last date for submission of claims	22nd April, 2024
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Not Applicable
13. Names of insolvency professionals identified to act as authorized representative of creditors in class (three names for each class)	Not Applicable
14. (a) Relevant forms and (b) Details of authorized representatives are available at:	(a) Relevant forms are available at <a href="https://ibbi.gov.in/downloadform.html">https://ibbi.gov.in/downloadform.html</a> (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a Corporate Insolvency Resolution Process of the SE Transstadia Private Limited on 08th April, 2024. The creditors of SE Transstadia Private Limited, are hereby called upon to submit their claims with proof on or before 22nd April, 2024, to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class (specify class) in Form CA. Not Applicable.

Submission of false or misleading proofs of claims shall attract penalties.

Sanjay Garg  
Interim Resolution Professional

Date : 10-04-2024  
Place: New Delhi  
Regn. No.: IBS/INPA-001/JP-P-01865/2019-2020/12919  
AFA No.: AA/12919/02/240125/106806 / Valid till : 24-Jan-2025

**CANARA ROBECO**

**Canara Robeco Mutual Fund**  
Investment Manager : Canara Robeco Asset Management Co. Ltd.  
Construction House, 4th Floor, 5, Walchand Hirachand Marg, Ballard Estate, Mumbai 400 001.  
Tel.: 6658 5000 Fax: 6658 5012/13 [www.canararobeco.com](http://www.canararobeco.com) CIN No.: U65990MH1993PLC071003

**NOTICE-CUM-ADDENDUM NO. 04**

**Change in the Key Personnel and Fund Management Responsibilities of certain schemes of Canara Robeco Mutual Fund:**

The unitholders of Canara Robeco Mutual Fund ("CRMF") are requested to take note of following changes in key personnel and change in fund management responsibilities:

**A. Changes in Responsibilities of Key Personnel:**

The responsibilities of Mr. Amit Kadam shall stand revised as under with effect from April 10, 2024 ("Effective Date").

Mr. Amit Kadam, Assistant Fund Manager, a Key Personnel of Canara Robeco Asset Management Company Limited ("CRAMC") shall be redesignated as Fund Manager.

Accordingly, his designation appearing in Section 'Information on Key Personnel' of the Statement of Additional Information ("SAI") of the CRMF stands modified as above.

**B. Changes in Fund Managers:**

Consequent to above all Unitholders are requested to take note of the following change in the Fund Management Responsibilities of below schemes of CRMF with effect from April 10, 2024:

Scheme Name	Existing Fund Manager	New Fund Manager
Canara Robeco Focused Equity Fund	1. Mr. Shridatta Bhandwadar (Fund Manager)	1. Mr. Shridatta Bhandwadar (Fund Manager)
	2. Mr. Amit Kadam (Assistant Fund Manager)	2. Mr. Amit Kadam (Fund Manager)
Canara Robeco Conservative Hybrid Fund	1. Mr. Avnish Jain (For Debt Portfolio)	1. Mr. Avnish Jain (For Debt Portfolio)
	2. Mr. Shridatta Bhandwadar (For Equity Portfolio)	2. Mr. Amit Kadam (For Equity Portfolio)

This addendum shall form an integral part of the Scheme Information Document ("SID") and Key Information Memorandum ("KIM") of the aforesaid Schemes and SAI of AMFI as amended from time to time. All other terms and conditions of the SID and KIM of the aforesaid Schemes and SAI of CRMF shall remain unchanged.

**Unit holders are requested to visit [www.canararobeco.com](http://www.canararobeco.com) to claim their Unclaimed Redemption & Dividend/IDCW amounts and follow the procedure prescribed therein.**

For and on behalf of Canara Robeco Asset Management Company Ltd.  
(Investment manager for Canara Robeco Mutual Fund)

Date: 09-04-2024  
Place: Mumbai

Sd/-  
Authorised Signatory

**Mutual Fund investments are subject to market risks, read all scheme related documents carefully.**

Ahmedabad

કોમોડિટી વાયદાઓમાં રૂ. ૮,૮૭૫ કરોડ અને ઓપ્શનમાં રૂ. ૨૩,૧૩૪ કરોડનું ટર્નઓવર

ચાંદીનો ભાવ ઓલ ટાઈમ હાઈ સોનામાં રૂપિયા ૭૪૭ની તેજી



દેશના અગ્રણી કોમોડિટી રેગ્યુલેટર એક્સચેન્જ એમસીએક્સ પર વિવિધ કોમોડિટી વાયદા, ઓપ્શન અને ઈન્ડેક્સ ફ્યુચર્સમાં ૩.૩૨,૦૧૯.૮૪ કરોડનું ટર્નઓવર નોંધાયું હતું, જેમાં કોમોડિટી વાયદામાં કામકાજનો હિસ્સો રૂ.૮,૮૭૫.૬૭ કરોડનો અને ઓપ્શનનો હિસ્સો રૂ. ૨૩૧૩૪.૬૫ કરોડનો હતો. કીમતી ધાતુઓના વાયદાઓમાં સોનાના વાયદાઓમાં એમસીએક્સ સોનું જૂન વાયદો સત્રની શરૂઆતમાં ૧૦ ગ્રામદીઠ રૂ.૭૧,૦૨૬ના ભાવે ખૂલી, દિવસ દરમિયાન ઉપરમાં રૂ.૭૧,૭૩૯ અને નીચામાં રૂ.૭૦,૯૮૮ના મથાળે અથડાઈ, રૂ.૭૪૭ના ઉછાળા સાથે રૂ.૭૧,૬૫૯ના ભાવે પહોંચ્યો હતો. આ સામે ગોલ્ડ-ગિની એપ્રિલ કોન્ટ્રેક્ટ ૮ ગ્રામદીઠ રૂ.૬૭૨ ઊછળી રૂ.૫૭,૫૮૦ અને ગોલ્ડ-પેટલ એપ્રિલ કોન્ટ્રેક્ટ ૧ ગ્રામદીઠ રૂ.૪૩૫ થી રૂ.૭,૦૩૧ના ભાવે પહોંચ્યો હતો. સોનું-મિની મે વાયદો ૧૦ ગ્રામદીઠ રૂ.૭૭૩ની વૃદ્ધિ સાથે રૂ.૭૧,૩૮૦ના સત્રે પહોંચ્યો હતો. ચાંદીના વાયદાઓમાં ચાંદી મે વાયદો સત્રની શરૂઆતમાં ૧ કિલોદીઠ રૂ.૮૧,૯૭૧ના ભાવે ખૂલી, દિવસ દરમિયાન ઉપરમાં રૂ.૮૨,૮૪૯ના ઓલ ટાઈમ હાઈના સત્રને સ્પર્શી, નીચામાં રૂ.૮૧,૭૭૬ના મથાળે અથડાઈ, રૂ.૮૧૦ના ઉછાળા સાથે રૂ.૮૨,૬૮૫ના સત્રે પહોંચી રહ્યો હતો. ચાંદી-મિની એપ્રિલ કોન્ટ્રેક્ટ રૂ.૮૦૧ ઊછળી રૂ.૮૨,૫૪૮ અને ચાંદી-માઈક્રો એપ્રિલ કોન્ટ્રેક્ટ રૂ.૮૦૫ની વૃદ્ધિ સાથે રૂ.૮૨,૫૧૪ બોલાઈ રહ્યો હતો.

બિનલોહ ધાતુઓના વાયદાઓમાં એમસીએક્સ તાંબુ એપ્રિલ વાયદો રૂ.૮૧૪.૧૦ના ભાવે ખૂલી, રૂ.૪.૮૫ વધી રૂ.૮૨૦.૯૦ જ્યારે એલ્યુમિનિયમ એપ્રિલ કોન્ટ્રેક્ટ રૂ.૧.૪૫ વધી રૂ.૨૨૫.૨૦ તેમ જ સીસુ-મિની એપ્રિલ કોન્ટ્રેક્ટ રૂ.૨.૧૫ વધી રૂ.૧૮૯ના ભાવે થયા હતા. જસ્ટ એપ્રિલ કોન્ટ્રેક્ટ રૂ.૩.૪૦ વધી રૂ.૨૩૯ના એમસીએક્સ ફૂડ તેલ એપ્રિલ વાયદો રૂ.૭.૨૧૩ના ભાવે ખૂલી, દિવસ દરમિયાન ઉપરમાં રૂ.૭.૨૩૬ અને નીચામાં રૂ.૭.૧૮૭ના મથાળે અથડાઈ, રૂ.૩.૬૫ વધી રૂ.૭.૨૧૫ બોલાયો હતો, જ્યારે ફૂડ તેલ-મિની એપ્રિલ વાયદો રૂ.૩.૩૮ વધી રૂ.૭.૨૧૬ બોલાઈ રહ્યો હતો. નેચરલ ગેસ એપ્રિલ વાયદો ૧ રૂ.૬૧,૭૦૦ અને નીચામાં રૂ.૬૧,૨૦૨ના મથાળે અથડાઈ, રૂ.૧૦૦ થી રૂ.૬૧,૫૬૦ના સત્રે પહોંચ્યો હતો. મેન્થા તેલ એપ્રિલ કોન્ટ્રેક્ટ ૧ કિલોદીઠ રૂ.૪.૧૦ વધી રૂ.૯૧૦ બોલાયો હતો. કામકાજની દૃષ્ટિએ એમસીએક્સ પર કીમતી ધાતુઓમાં સોનાના વિવિધ વાયદાઓમાં રૂ.૩,૦૮૩.૦૮ કરોડનાં અને ચાંદીના વિવિધ વાયદાઓમાં રૂ.૩,૨૪૦.૪૯ કરોડનાં વેપાર થયા હતા. એનર્જી સેગમેન્ટમાં ફૂડ તેલ અને ફૂડ તેલ-મિની વાયદાઓમાં રૂ.૨૬૨.૧૪ કરોડનાં ૭.૯૩૦ લોટ તથા નેચરલ ગેસ અને નેચરલ ગેસ-મિની વાયદાઓમાં રૂ.૩૮૯.૪૪ કરોડનાં ૨૭.૬૦૭ લોટનાં કામ થયાં હતાં. બિનલોહ ધાતુઓમાં એલ્યુમિનિયમ અને એલ્યુમિનિયમ-મિની વાયદાઓમાં રૂ.૧૫૫.૦૧ કરોડનાં ૨,૪૪૫ લોટ સીસુ અને સીસુ-મિની વાયદાઓમાં રૂ.૮૫.૩૫ કરોડનાં ૧,૪૮૦ લોટ તાંબાના

કોટન-ખાંડીમાં સેંકડા ઘટ્યા: ફૂડ તેલ, નેચરલ ગેસ, મેન્થા તેલમાં સુધારો: બુલકેક્સ વાયદામાં રૂ. ૧૧.૫૨ કરોડનાં કામકાજ

ભાવ થયા હતા. મિની વાયદાઓમાં એલ્યુમિનિયમ-મિની એપ્રિલ વાયદો ૧ કિલોદીઠ રૂ.૧.૫૫ વધી રૂ.૨૨૫.૬૫ સીસુ-મિની એપ્રિલ કોન્ટ્રેક્ટ રૂ.૨.૧૦ વધી રૂ.૧૮૯.૮૦ જસ્ટ-મિની એપ્રિલ વાયદો રૂ.૩.૪૦ વધી રૂ.૨૩૯.૮૦ બોલાઈ રહ્યો હતો. એનર્જી સેગમેન્ટના વાયદાઓમાં એમએમબીટીયુદીઠ રૂ.૧૫૫ના ભાવે ખૂલી, રૂ.૧.૮૦ વધી રૂ.૧૫૫.૮૦ અને નેચરલ ગેસ-મિની એપ્રિલ વાયદો ૧.૮ વધી ૧૫૬ બોલાઈ રહ્યો હતો. કૃષિ કોમોડિટીના વાયદાઓમાં એમસીએક્સ કોટન ખાંડી મે વાયદો સત્રની શરૂઆતમાં ૧ ખાંડીદીઠ રૂ.૬૧,૨૦૨ના ભાવે ખૂલી, દિવસ

વાયદાઓમાં રૂ.૧,૧૧૩.૩૫ કરોડનાં ૫,૪૦૬ લોટ અને જસ્ટ તથા જસ્ટ-મિની વાયદાઓમાં રૂ.૫૩૦.૯૫ કરોડનાં ૮,૧૩૩ લોટના વેપાર થયા હતા. કૃષિ કોમોડિટીમાં કોટન ખાંડી વાયદામાં રૂ.૨૮૯ કરોડનાં ૩ લોટ મેન્થા તેલ વાયદામાં રૂ.૩.૯૯ કરોડનાં ૧૨૧ લોટનાં કામકાજ થયાં હતાં. ઈન્ડેક્સ ફ્યુચર્સની વાત કરીએ તો, એમસીએક્સ પર બુલકેક્સ વાયદામાં રૂ.૧૧.૫૨ કરોડનાં ૧૨૭ લોટનાં કામકાજ થયાં હતાં. ઓપન ઈન્ટરેસ્ટ બુલકેક્સ વાયદામાં ૫૮૩ લોટના સત્રે રહ્યો હતો. બુલકેક્સ એપ્રિલ વાયદો ૧૮,૨૪૧ અને ખૂલી, ઉપરમાં ૧૮,૨૪૧ અને નીચામાં ૧૮,૦૪૦ બોલાઈ, ૨૦૧ પોઈન્ટની મૂવમેન્ટ સાથે ૨૧૪ પોઈન્ટ વધી ૧૮,૨૪૧ પોઈન્ટના સત્રે પહોંચ્યો હતો. ઓપ્શનની વાત કરીએ તો, કોમોડિટી વાયદા પરના ઓપ્શનમાં એમસીએક્સ પર રૂ.૨૩૧૩૪.૬૫ કરોડનું નોશનલ ટર્નઓવર નોંધાયું હતું.

વિશ્વમાં ઈવીનો વ્યાપ અનેકગણો વધવાનો સમય પાકી ગયો ભારત સહિત ૩૨ દેશમાં ઈ-કારની હિસ્સેદારી વધીને ૫ ટકાને પાર થઈ

ન્યૂયોર્ક, તા.૯ માર્ચ કોરના હેઠળ માત્ર ભારતમાં રંગીન ટીવી ૧૯૫૦ના દાયકામાં બજારમાં આવ્યું ત્યારે ફ્લોપ ફિલ્મ જેવું લાગ્યું હતું. ટીવી મોંઘું હતું, મેન્ટેનન્સ પણ અઘરું હતું અને એક દાયકા પછી પણ ગણ્યાગાંઠ્યા ઘરોમાં જ પહોંચી શક્યું હતું. પછી એકાએક ભાવ ઊતરી ગયા, પ્રાર્થના વોર શરૂ થઈ અને થોડાં વર્ષોમાં જ મોટા ભાગના અમેરિકન પરિવાર પ્રોટા ટાઇમમાં કાર્ટૂન પ્રોગ્રામ જોઈ રહ્યા હતા. સ્માર્ટ ફોન સાથે પણ આવું જ થયું હતું. બજારના ગણિતમાં પરિવર્તનના તબક્કામાંથી અત્યારે ઈલેક્ટ્રિકલ વિકલ પસાર થઈ રહ્યાં છે. કોઈ પણ નવું ઉત્પાદન બજારમાં ૫%ની હિસ્સેદારીની સરહદ પાર કરી લેવાયે તેને 'ટિપિંગ પોઈન્ટ' (નિર્ણાયક બિંદુ) પાર કર્યો કહેવાતો હોય છે અને ઈલેક્ટ્રિકલ વિકલ ભારત સહિત વિશ્વના ૩૨ દેશો ગત વર્ષે આ ટિપિંગ પોઈન્ટ પાર કરી લીધો છે. આને પ્રાથમિકતા બદલાઈ રહી હોવાની અને મોટા પાયે નવી ટેકનિક અપનાવવાની શરૂઆતનો સંકેત કહેવાય છે. નિષ્ણાતોના મતે નવી ટેકનોલોજી સ્વીકારવાનો રસ્તો બજારમાં 'એસ કવ' પરથી પસાર થાય છે. એટલે કે મુખ્ય પ્રવાહની લહેરમાં સમાવિષ્ટ થતાં પહેલાં વેચાણ ધીમી ગતિએ થાય છે. આ સમય દરમિયાન ઉત્પાદનખર્ચ, પાયાતંત્ર માળખાનો અભાવ અને ગ્રાહકના મનમાં શંકા જેવા પ્રારંભિક અવરોધો પર તમામ પરિવર્તનો નિર્ભર હોય છે. ટિપિંગ પોઈન્ટ આ અંતરાયોને દૂર કરવાની શરૂઆતનો સંકેત આપે છે. જે દેશોમાં હવે ઈવી ટિપિંગ પોઈન્ટ પાર કરી ચૂક્યાં છે ત્યાં વિશ્વના બે તુ તીયાંજ આંટો વેચાણ માટે જવાબદાર છે. ૨૦૨૩ના ચોથા ત્રિમાસિકમાં વિશ્વભરમાં વેચાયેલી નવા કારમાં ઈલેક્ટ્રિક કારની હિસ્સેદારી લગભગ ૧૨% હતી. એશિયામાં ચીન ઈવીના વેચાણમાં આગળ પડતા દેશ તરીકે ઓળખ મેળવી રહ્યો છે. ચીનમાં ૨૦૨૦ના ચોથા ત્રિમાસિકમાં ૫%ની મર્યાદા ઓળંગી લીધી હતી અને ૨૦૨૩ના છેલ્લા ત્રિમાસિક ગણના સુધીમાં વેચાણ ૨૪% વધી ગયું છે. ઈવી નિષ્ણાત કોર્ટી કેન્ટરના મતે હવે વધુ લોકો ઈવી અપનાવવા માટે તૈયાર હોવાનું દેખાઈ રહ્યું છે. વાહન નિર્માતા તેમાં રોકાણ કરવા ઈચ્છુક છે અને ચાર્જિંગ માળખાનો વિસ્તાર યોગ્ય રીતે થઈ રહ્યો છે.

શું તમે KYC વેરિફાઈ કરાવ્યું? મ્યુચ્યુઅલ ફંડ્સમાં રોકાણ માટે આ મુજબ અપડેટ કરાવવું આવશ્યક



નવીદિલ્હી, તા.૯ કોઈપણ રોકાણ, ખચત કે બેંકિંગ વ્યવહારો માટે કેવાયસી વેરિફાઈડ હોવું જરૂરી છે. માર્કેટ રેગ્યુલેટર સેબી દ્વારા ૧ એપ્રિલ, ૨૦૨૪ના રોજ કેવાયસી માટે નવા ફેરફારોની જાહેરાત કરવામાં આવી છે. જેના વિશે માહિતી મેળવવી જરૂરી છે, નહિ તો રોકાણકારોને મ્યુચ્યુઅલ ફંડ્સમાં નવા રોકાણ અને ભાવિ નાણાકીય વ્યવહારોમાં અડચણો નહીં શકે છે. નવા નિયમો અનુસાર, જે રોકાણકારોના કેવાયસી સ્ટેટસ વેરિફાઈડ અને રજિસ્ટર્ડ છે, તેઓના મ્યુચ્યુઅલ ફંડ્સમાં રોકાણ જારી રહેશે. કેવાયસી પ્રક્રિયા માટે યુટિલિટી બિલ્સ કે બેંક સ્ટેટમેન્ટ માન્ય ગણાશે નહિં. રોકાણકાર આધાર કાર્ડની મદદથી આ નવા ઈન કેવાયસી કરાવી શકે છે. જેમાં આર્કાઇવ કરવામાં આવેલા રોકાણકારોએ નવા ફેરફારો મુજબ ફરીથી કેવાયસી વેરિફાઈ કરાવવાની જવાબદારી રહેશે. કારણકે, હવેથી યુટિલિટી બિલ અને બેંક સ્ટેટમેન્ટ માન્ય ગણાશે નહિં.

દીપક મેહરોત્રા આકાશ એજ્યુકેશનના નવા MD અને CEO

નવી દિલ્હી, તા.૯ એડવોકેટ સ્ટાર્ટઅપ બાયજૂની પોતાની કંપની આકાશ એજ્યુકેશન સર્વિસિસ લિમિટેડે દીપક મેહરોત્રાને નવા મેનેજિંગ ડિરેક્ટર અને મુખ્ય કાર્યકારી અધિકારી તરીકે નિયુક્ત કર્યાં છે. કંપનીએ સોમવારે આ જાણકારી આપી. ગયા વર્ષે સપ્ટેમ્બર ૨૦૨૩માં અભિષેક મહેશ્વરીના રાજીનામા બાદ આ પદ ખાલી હતું. કંપનીએ એક નિવેદન જારી કરીને કહ્યું કે, 'મેહરોત્રાએ તાત્કાલિક અસરથી ચાર્જ સંભાળી લીધો છે.' તે જ સમયે બાયજૂના સ્થાપક અને અધ્યક્ષ બાયજૂ રવિન્દ્રને કહ્યું, 'પિયસન ઈન્ડિયાના મેનેજિંગ ડિરેક્ટર તરીકે તેમની વ્યાવસાયિક કુશળતા અને સારો ટૂંક રેકોર્ડ આકાશ બાયજૂને વૃદ્ધિ અને પ્રભાવના આગલા તબક્કામાં લઈ જવા માટે મહત્વપૂર્ણ રહેશે.' દીપક મેહરોત્રાને હસ્સર, ટેલિકોમ્યુનિકેશન અને એજ્યુકેશન સહિતના ક્ષેત્રોમાં એક્ઝિક્યુટિવ ભૂમિકાઓમાં ૩૫ વર્ષથી વધુનો અનુભવ છે. અગાઉ તેઓ ૨૦૧૮ થી ૨૦૨૩ સુધી આશીર્વાદ પાર્ટીસમાં એમડી હતા. આ ઉપરાંત તેમણે પિકસન ઈન્ડિયા, ભારતી એરટેલ, કોકા-કોલા અને એશિયન પેઈન્ટ્સમાં નેતૃત્વના પદ પર પણ કામ કર્યું છે. બાયજૂએ વર્ષ ૨૦૨૧માં લગભગ ૭૧ બિલિયનમાં આકાશ એજ્યુકેશન સર્વિસિસ લિમિટેડને હસ્તગત કરી હતી, જે સ્વદેશીકરણ પરીશ્વાઓની તૈયારી કરતા વિદ્યાર્થીઓને કોચિંગ પૂરું પાડે છે.

સમગ્ર વિશ્વમાં ઇન્ડસ્ટ્રીઝ મોટા પાયે પ્રદૂષણ ફેલાવે છે. તેમાં કાર્બનનો સોથી વધુ હિસ્સો હવે કાર્બન ડાયોક્સાઇડને દરિયામાં દાટવાની યોજના



ન્યૂયોર્ક, તા.૯ સમગ્ર વિશ્વમાં ઈન્ડસ્ટ્રીઝ મોટા પાયે પ્રદૂષણ ફેલાવે છે. તેમાં કાર્બનનો સોથી વધુ હિસ્સો છે. વિશ્વભરના દેશ ૨૦૫૦ સુધીમાં કાર્બન ઉત્સર્જન ઘટાડવાના મહત્વકાંક્ષી લક્ષ્ય પર કામ કરી રહ્યા છે. આ દિશામાં વિશ્વની અનેક કંપનીઓ પ્રયોગ કરી રહી રહે છે. એનીના અધિકારીઓના અનુમાન અસરકારક ઉપાય કાર્બન કેપ્ચર એન્ડ સ્ટોરેજ (સીસીએસ) છે. તે હેઠળ ઝંરડું વાતાવરણમાં ઉત્સર્જનને બદલે ખાસ રીતે કેપ્ચર કરવામાં આવે છે અને જમીનની નીચે સ્ટોર કરવામાં આવે છે. ઈટાલીની એક એનર્જી કંપની એની પ્રદૂષણ ફેલાવવાની ઈન્ડસ્ટ્રીઝમાંથી કાર્બન ડાયોક્સાઇડને લઈને જૂના પ્રાકૃતિક ગેસ ભંડારમાં સ્ટોર કરવા માટે પાર્ટપલાર્ટી ગેસ એક નેટવર્ક બનાવવાની યોજના પર કામ કરી રહી છે. એનીનો દાવો છે કે આ કાર્બન કેપ્ચર અને સ્ટોરેજ પ્રક્રિયાથી મોટા પાયે પ્રદૂષણ ઘટાડવામાં, ખચત કરવામાં તેમજ નવી નોકરીઓ સર્જવામાં મદદ મળશે. આ કંપની પહેલાથી જ ફૂડ અને ગેસના વેચાણના ક્ષેત્રમાં કામ કરી રહી છે પરંતુ ક્લાઈમેટ ચેન્જની ચિંતાઓને કારણે તેને પોતાનું ભવિષ્ય અનિશ્ચિત નજરે પડી રહ્યું છે. એનીના અધિકારીઓના અનુમાન અનુસાર તેઓ કંપનીના અત્યારના ઈન્ફ્રાસ્ટ્રક્ચર જેમ કે ફૂડ ઓઈલના કુવા અને પાર્ટપલાર્ટીનો ઉપયોગ કાર્બન કેપ્ચરિંગ તેમજ સ્ટોરેજ માટે કરી શકે છે. કંપની કેસલબોરસેટીમાં ગેસ પ્રોસેસિંગ પ્લાન્ટમાંથી નીકળતા અંદાજે અડધા કાર્બન ડાયોક્સાઇડને કેપ્ચર કરવા માટે અંદાજે ૧૦૦ મિલિયન યુરો (અંદાજે ૮૦૩ કરોડ રૂપિયા) ખર્ચ કરી રહી છે. કામ અનેક હદ સુધી પૂર્ણ થઈ ચૂક્યું છે અને ટૂંક સમયમાં જ કાર્બન ડાયોક્સાઇડને એક ડેકનોલોજીને કમર્શિયલાઇઝ કરીને કાર્બન કેડિટ અને હાઇડ્રોજન વેચીને પૈસા કમાશે નવા કુવાના માધ્યમથી અંદાજે ૧૨ માઈલ દૂર અને દરિયાની સપાટીથી ૧૦,૦૦૦ ફૂટ નીચે એક ગેસ સેગમેન્ટમાં મોકલવાનું શરૂ કરવામાં આવશે. જો પહેલો તબક્કો સફળ થઈ જશે તો એક મોટી યોજના શરૂ કરવામાં આવશે જેનો પ્રારંભિક ખર્ચ ૧.૫ અબજ યુરો (અંદાજે ૧૩,૫૦૦ કરોડ રૂપિયા) થશે. તેમાં ઈટલી અને કાન્સના કારખાનાને જોડવામાં આવશે અને ૧.૬ કરોડ ટન સુધી કાર્બન ડાયોક્સાઇડને સમુદ્રની હેઠળ દફનાવવામાં આવશે. ગ્રાહકોનું દબાણ અને કાર્બન પર લાગતો ટેક્સ વ્યવસાયોને કાર્બન કેપ્ચર પ્રોજેક્ટ્સ પર ગંભીરતાપૂર્વક વિચારવા માટે પ્રેરિત કરી રહ્યું છે.

ટેકનોલોજીને કમર્શિયલાઇઝ કરીને કાર્બન કેડિટ અને હાઇડ્રોજન વેચીને પૈસા કમાશે

કોલંબિયા યુનિવર્સિટીના સંશોધક કાર્બન કેપ્ચરિંગ અને સ્ટોરેજ માટે કામ કરી રહ્યા છે. સી ચેન્જ નામના આ પ્રોજેક્ટના ડાયરેક્ટર ગોરવ સંત અનુસાર દરિયો ધરતી પરથી સૌથી વધુ કાર્બન ઉત્સર્જનને શોષતું ઉપકરણ છે. તે વાતાવરણમાં રિલીઝ થતા ૩૦% સુધી ઝંરડે શોષી લે છે. ગોરવ સંત અને તેમના સાથી ૧ ટન કાર્બન ડાયોક્સાઇડને હટાવવાનો ખર્ચ ઘટાડીને ૧૦૦ ડોલર (૮૨૨ રૂપિયા) પ્રતિ ટન સુધી લાવવામાં વ્યસ્ત છે. સંશોધકો આ ટેકનોલોજીને કમર્શિયલાઇઝ કરીને કાર્બન કેડિટ અને હાઇડ્રોજન વેચીને પૈસા કમાશે. તેના માટે તેઓએ ઈકવેટિક ઈક નામનું એક સ્ટાર્ટઅપ પણ શરૂ કર્યું છે. આ સ્ટાર્ટઅપમાં સારું એવું રોકાણ પણ થઈ રહ્યું છે. કોલંબિયા યુનિવર્સિટીના સંશોધક કાર્બન કેપ્ચરિંગ અને સ્ટોરેજ માટે કામ કરી રહ્યા છે. સી ચેન્જ નામના આ પ્રોજેક્ટના ડાયરેક્ટર ગોરવ સંત અનુસાર દરિયો ધરતી પરથી સૌથી વધુ કાર્બન ઉત્સર્જનને શોષતું ઉપકરણ છે.

કેવાયસી પ્રક્રિયા માટે યુટિલિટી બિલ્સ કે બેંક સ્ટેટમેન્ટ માન્ય ગણાશે નહિં

નવીદિલ્હી, તા.૯ કોઈપણ રોકાણ, ખચત કે બેંકિંગ વ્યવહારો માટે કેવાયસી વેરિફાઈડ હોવું જરૂરી છે. માર્કેટ રેગ્યુલેટર સેબી દ્વારા ૧ એપ્રિલ, ૨૦૨૪ના રોજ કેવાયસી માટે નવા ફેરફારોની જાહેરાત કરવામાં આવી છે. જેના વિશે માહિતી મેળવવી જરૂરી છે, નહિ તો રોકાણકારોને મ્યુચ્યુઅલ ફંડ્સમાં નવા રોકાણ અને ભાવિ નાણાકીય વ્યવહારોમાં અડચણો નહીં શકે છે. નવા નિયમો અનુસાર, જે રોકાણકારોના કેવાયસી સ્ટેટસ વેરિફાઈડ અને રજિસ્ટર્ડ છે, તેઓના મ્યુચ્યુઅલ ફંડ્સમાં રોકાણ જારી રહેશે. કેવાયસી પ્રક્રિયા માટે યુટિલિટી બિલ્સ કે બેંક સ્ટેટમેન્ટ માન્ય ગણાશે નહિં. રોકાણકાર આધાર કાર્ડની મદદથી આ નવા ઈન કેવાયસી કરાવી શકે છે. જેમાં આર્કાઇવ કરવામાં આવેલા રોકાણકારોએ નવા ફેરફારો મુજબ ફરીથી કેવાયસી વેરિફાઈ કરાવવાની જવાબદારી રહેશે. કારણકે, હવેથી યુટિલિટી બિલ અને બેંક સ્ટેટમેન્ટ માન્ય ગણાશે નહિં.

ભારતીય શેરબજાર સતત નવી ટોચે સેન્સેક્સ અને નિફ્ટી વિવિધ પડકારો વચ્ચે આકર્ષક રિટર્ન આપવામાં મોખરે

મુંબઈ, તા.૯ ભારતીય શેરબજાર સતત નવી ટોચ નોંધાવી રહ્યા છે. આજે સેન્સેક્સ ૭૫ હજાર તો નિફ્ટી ૫૦ ૨૨૭૦૦નું લેવલ વટાવી ઐતિહાસિક ટોચે પહોંચ્યા છે. સેન્સેક્સ મે દાયકામાં ૧૪૦૦ ટકાથી વધુ વધ્યો છે. જે ૨૦૦૪માં રૂ. ૫ હજાર આસપાસ હતો. સેન્સેક્સ અને નિફ્ટીએ વિવિધ પડકારોનો મજબૂત સામનો કરતાં આકર્ષક રિટર્ન સાથે રોકાણકારોને માલામાલ કર્યાં છે. આ તેજના માહોલમાં એનએસઈ ઝડપથી વિશ્વના ટોચના પાંચ સ્ટોક એક્સચેન્જની યાદીમાં સામેલ થશે. ૨૦૨૩માં તે છજ્જા કર્યો છે. સેન્સેક્સે છેલ્લા એક વર્ષમાં ૨૫.૫૨ ટકા રિટર્ન આપવાની સાથે રોકાણકારોની મૂડીમાં ૧૩૮.૫૧ લાખ કરોડનો વધારો કર્યો છે. ચાલુ ડેલેન્ડર વર્ષમાં સેન્સેક્સ રેકોર્ડ હાઈ સાથે ૩.૯૨ ટકા વધ્યો છે. ગઈકાલે બીએસઈ માર્કેટ કેપ અને રેકોર્ડ ૪૦૦.૮૮ લાખ કરોડની સપાટી નોંધાવી હતી. ૨૦૦૮માં આર્થિક મંદીથી, ૨૦૨૦-૨૧માં કોરોનાની મહામારી જેવા સંકટોમાંથી ઝડપથી ઉભરી સેન્સેક્સ અને નિફ્ટીએ નવી ઉંચાઈએ હાંસલ કરી છે. ૨૦૦૪માં સેન્સેક્સ ૫૦૦૦ હતો, જે ૨૦૦૬માં ૧૦ હજાર થયો હતો. બાદમાં એક વર્ષમાં જ ૨૦૦૦ની સપાટી મેળવી હતી. પરંતુ ત્યારબાદ ૨૦૦૮માં આર્થિક મંદીના પગલે સેન્સેક્સ તૂટ્યો હતો. જો કે, મોટીના શાસનકાળમાં શેરબજારો આકર્ષક તેજ સાથે આગળ વધ્યા છે

SBI 'અમૃત-કળશ' યોજનામાં ૩૧ સપ્ટેમ્બર સુધી રોકાણ કરી શકશો

નવી દિલ્હી, તા.૯ ભારતીય સ્ટેટ બેંકએ તેની સ્પેશિયલ ફિક્સડ ડિપોઝિટ યોજના અમૃત કળશમાં રોકાણ કરવાની ઈચ્છા રાખી છે. હવે તમે ઈલેવી તારીખ લંબાવી છે. હવે તમે તેમાં ૩૧ સપ્ટેમ્બર ૨૦૨૪ સુધી રોકાણ કરી શકશો. અગાઉ તેની ઈલેવી તારીખ ૩૧ માર્ચ હતી. આ યોજના હેઠળ સીનિયર સિટિઝનને FD પર ૭.૬૦% વાર્ષિક વ્યાજ અને અન્ય લોકોને ૭.૧૦% વ્યાજ આપવામાં આવે છે.

શું તમે જાણો છો PPF અને EPF વચ્ચેનો ભેદ, બંનેમાં એકસાથે રોકાણ શક્ય!

તિની પળો પોતાની મરજી મુજબ આનંદથી જીવવા માગતો હોય છે. મોટાભાગના લોકો નિવૃત્તિ સમયે પોતાની બાકી રહી ગયેલી મોજશોખની ઈચ્છાઓ-આકાંક્ષાઓ પૂરી કરવાનું દિવાસ્વપ્ન જોતા હોય છે. જેના માટે નાણાકીય રીતે સક્ષમ હોવું જરૂરી છે. આર્થિક સધ્ધરતા ઈમરજન્સી, મેડિકલ, તેમજ આરામથી નિવૃત્તિની પળો માણવા માટે અનિવાર્ય છે. નોકરી કરતાં લોકો રિટાયરમેન્ટ માટે પીએફ કપાય છે, અને તે નિવૃત્તિ દરમિયાન મોટું કોર્પસ ઉભુ કરશે, તેવી આશાઓ રાખે છે. પરંતુ શું તેમ જાણો છો કે, મોટાભાગની કંપનીઓ માત્ર ઈપીએફમાં જ રોકાણ કરતી હોય છે. કર્મચારી નિવૃત્તિ માટે મોટી રકમનું વેલ્થ ક્રિએટ કરવા પીપીએફમાં જાતે રોકાણ કરી શકે છે. આ બંને એકબીજામાં એકસાથે રોકાણ કરી શકાય છે. ઈપીએફમાં તમારું અને તમારી કંપનીનું યોગદાન અનિવાર્ય છે. જ્યારે પીપીએફમાં રોકાણ કરવું અનિવાર્ય નથી. તે સ્વેચ્છિક યોજના છે. જેમાં તમે તમારી મરજી મુજબ રોકાણ કરી શકો છો. આ એક અનિવાર્ય રિટાયરમેન્ટ સેવિંગ સ્કીમ છે. ઈપીએફમાં કર્મચારી અને એમ્પ્લોયર બંનેનું યોગદાન હોય છે. સેલેરી સ્ટ્રક્ચર અનુસાર, બંનેનો હિસ્સો નક્કી થાય છે. જેમાંથી ઈમરજન્સી દરમિયાન અમુક રકમ ઉપાડી શકો છો. સંપૂર્ણ રકમ રિટાયરમેન્ટ બાદ જ ઉપાડી શકો છો. પગારદારો નિવૃત્તિ બાદ સારું એવું ફંડ ઉભુ કરી શકે તે હેતુ સાથે આ યોજનામાં રોકાણ કરી શકે છે. જે ટેક્સ ઘટાડવામાં પણ મદદ કરે છે. પીપીએફનો લઘુત્તમ લોક ઈન ધિરિયડ ૧૫ વર્ષનો હોય છે. પીપીએફ લાંબા ગાળાનારોકાણ માટેની યોજના છે. પીપીએફ પગારદાર ઉપરાંત કોઈપણ વ્યક્તિ ખોલાવી શકે છે.

Table with 2 columns: 'કોમ્પોઝિટ ઓફ ઇન્ડેક્સ' and 'કોમ્પોઝિટ ઓફ ઇન્ડેક્સ'. It lists various investment options and their details, including fund names, asset classes, and contact information.